

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).24242/2005

(From the judgement and order dated 26/03/2004 in WA No. 3407/2001
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. KARNATAKA STATE FOREST INDUS.CORPN. Petitioner(s)

VERSUS

M/S. INDIAN ROCKS Respondent(s)

WITH SLP(C) NO. 23148 of 2005
(With prayer for interim relief and office report)

Date: 07/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. R.S. Suri,Adv.

Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. E.C. Vidya Sagar,Adv.

Mr. Pradeep Kumar Bakshi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Time to file counter affidavit is granted upto 7.12.2006.

List the matter on 7.12.2006.

(S.G.SHAH)

Registrar

